

**SHRI SHYAMNANDAN MISHRA** (Begusarai): The hon. Finance Minister says that a cell has been constituted to study the report. Has it been constituted by the Ministry of Finance or is it located in the Ministry of Finance or, as some reports indicate, it has been located in the Prime Minister's Secretariat? Secondly, when would the result of the study by this cell be made available?

**SHRI INDRAJIT GUPTA** (Alipore): There are four bulky volumes but after all they contain recommendations to the Government. The Government can either accept or reject or modify or do anything they want. May I know from him whether before taking a final decision on recommendations affecting the pay scales of so many lakhs of employees, they will have full discussions? Or will they allow full discussions with the representatives of the employees at various levels and have consultations with them before they take a final decision?

**SHRI YESHWANTRAO CHAVAN:** Unless we examine these things I cannot give any assurance about these matters.... (Interruptions) It is difficult for me to indicate any time but we shall certainly try to expedite matters.

This cell to which a reference was made is in the Finance Ministry.

**SHRI SHYAMNANDAN MISHRA:** It is reported that Mr. P. N. Dhar of the Prime Minister's Secretariat is associated with the study of the report. So how is it located in your Finance Ministry?

**SHRI YESHWANTRAO CHAVAN:** Normally the Finance Ministry discusses it also; it is not that any other agency of Government is excluded from considering it.

**SHRI SHYAMNANDAN MISHRA:** Is he formally associated?

**SHRI YESHWANTRAO CHAVAN:** How can you say that the Prime Minister's Secretariat is excluded?

**SHRI SHYAMNANDAN MISHRA:** Why are you hesitating to say it clearly that he is associated with it; there is no harm?

**SHRI YESHWANTRAO CHAVAN:** There is no harm.

**SHRI SHYAMNANDAN MISHRA:** So he is associated but the hon. Finance Minister would not say so.

श्री एल० एम० बनर्जी : सैल की रिपोर्ट तो पता नहीं कब आयेगी, यहां इस-कशन करने का मौका जल्दी दीजिये ।

अध्यक्ष महोदय : वगैर पढ़े कैसे इस-कशन करेगे ? उस को पढ़ तो लें ।

13.47 hrs.

#### MESSAGES FROM RAJYA SABHA

**SECRETARY:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to enclose a copy of the Orissa State Legislature (Delegation of Powers) Bill, 1973, which has been passed by the Rajya Sabha at its sitting held on the 29th March, 1973".
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th March, 1973, agreed without any amendment to the Delhi School

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Education Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 27th March, 1973".

the floor of this House, arrangements have been made to clean milo received from abroad before distribution.

13.50 hrs.

BUSINESS ADVISORY COMMITTEE  
TWENTY-EIGHTH REPORT

ORISSA STATE LEGISLATURE  
(DELEGATION OF POWERS) BILL

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS (SHRI K. RAGHU  
RAMAIAH): I beg to move:

SECRETARY: Sir, I lay on the Table of the House the Orissa State Legislature (Delegation of Powers) Bill, 1973, as passed by Rajya Sabha.

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 30th March, 1973."

13.48 hrs.

STATEMENT RE PURCHASE OF  
MILO FROM ABROAD

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 30th March, 1973".

*The motion was adopted*

THE MINISTER OF AGRICUL-  
TURE (SHRI F. A. AHMED): The Hon'ble Members are already aware of the Government's decision to import during the current year, on commercial basis, about 2 million tonnes of wheat/milo from abroad. As for milo, 6.5 lakh tonnes have already been contracted for purchase and necessary arrangements for shipping have been finalised. Having regard to the presence of dhatura seeds noticed in some consignments of milo, Government have since decided to stop any further purchase of milo. Out of 6.5 lakh tonnes of milo already contracted for purchase, 1.18 lakh tonnes have been received in the Indian ports upto 20th March, 1973, while the balance quantity of milo is under despatch. By and large, shipping arrangements had been finalised and necessary contracts entered into with the shippers etc. for the rest of milo. Government have been advised that the arrangements finalised and contracted will have to be allowed to stand, as otherwise here may be serious financial and legal implications. However, instructions have been issued that stricter inspection should be carried out before despatch of milo. As already stated on

13.51 1/2hrs.

RE. STRIKE IN STANTON PIPE AND  
FOUNDRY FACTORY, UJJAIN

MR. SPEAKER: I have allowed two hon. Members under rule 377—Shri Kachwai and Shri Phool Chand Verma—to speak about the strike. Shri Kachwai is not here. Shri Verma.

13.55 hrs.

[MR. DEPUTY-SPEAKER in the Choir.]

श्री फूल चंद वर्मा (उज्जैन) : उपाध्यक्ष महोदय, मैंने नियम 377 के अन्तर्गत सार्वजनिक अविलम्बनीय लोक महत्व के एक प्रश्न पर चर्चा उठाने के लिए आपको सूचना दी थी। उसके सम्बन्ध में मैं निवेदन करना चाहता हूँ कि उज्जैन में स्टैंटन पाइप एंड फाउंड्री फैक्ट्री जो केन्द्रीय सरकार का एक उद्योग है उसमें पिछले 44 दिनों से लगातार हड़ताल चल रही है हड़ताल का कारण यह है कि पिछले तीन वर्षों